

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 182 of 2016**

**Dated: 20<sup>th</sup> September, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**M/s. Ramnik Power & Alloys Pvt. Ltd.**

**...Appellant(s)**

**Vs.**

**Madhya Pradesh State Electricity Regulatory  
Commission & Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Ms. Suparna Srivastava  
Mr. Harsh Trivedi

Counsel for the Respondent(s) : Mr. C.K. Rai  
Mr. Param Hans for R.1  
  
Mr. Alok Shankar for  
Mr. Manoj Dubey for R.2

**ORDER**

Learned counsel for the State Commission states that he will be filing written submissions today in the Registry. Learned counsel for the other respondents seek two weeks time to file reply. They may file the same on or before 05.10.2016 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 20.10.2016 after serving copy on the other side.

List the matter on **02.11.2016.**

**(I.J. Kapoor)  
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)  
Chairperson**